

By Spl. Messenger

By Regd. with A/D

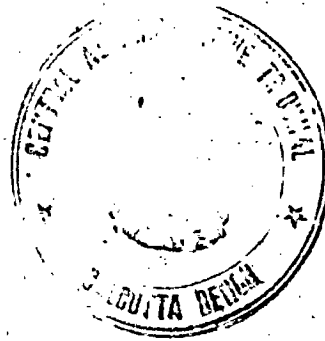
CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

No. CAT/CAL/JUDL/O.A./ 453

Mr. Debi Prasad Hazra,
S/O. Late G.M. Hazra,
Vill. - Chandrakona
P.O. & P.S. - Onda,
Bankura

234/4 A.J.C. Bose Road
C.G.O. Complex, NIZAM PALACE
2nd M.S.O. Building
11th & 12th Floors
KOLKATA 700 020

DATED : 19-3-04.



MA. NO. 573 of 2002

Subject : O.A. No. 1386 of 1997

Debi Prasad Hazra vs. U.O. & ors.

Sir,

Enclosed please find herewith a certified copy of the Order passed
by the Hon'ble Central Administrative Tribunal, Calcutta Bench
on 15.3.04 in respect of above mentioned matter
for your information.

Encl. : As above.

Yours faithfully,

19.3.04.
(COURT OFFICER)

ISSUED
19/3/04

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 573 of 2002
OA 1386 of 1997

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman
Hon'ble Mr. S. Biswas, Administrative Member

Debi Prosad Hazra

- VS -

Post

For the Applicant : None

For the Respondents: Mr. B. Mukherjee, Counsel

Date of Order : 15-03-2004

ORDER

MR. JUSTICE B. PANIGRAHI, VC

None appears on behalf of the applicant on call.
Mr. B. Mukherjee, Ld. Counsel for the respondents is present.
Accordingly, both the MA and OA are dismissed for default.


Member(A)


Vice-Chairman

DKN